

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
EASUN PRODUCTS OF INDIA PRIVATE LIMITED OPERATING IN BUSINESS OF
CIVIL WORKS FOR ELECTRICITY CABLING AND WIRING SUPPLY AT TAMIL NADU.
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Easun Products of India Private Limited. Pan No.: AAACE7384C CIN: U51102TN1964PTC005248
2.	Address of the registered office	Temple Tower 6th Floor, 672, Annasalai Chennai – 35, Tamil Nadu – 600035, IN.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Chennai
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Not Applicable Total Receipt: Rs. 39,44, 938/- (As per Audited Financials for FY 2021-22).
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All Documents can be obtained by sending email at Process E-mail id: cirp.easunproducts@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at Process E-mail id: cirp.easunproducts@gmail.com
10.	Last date for receipt of expression of interest	20/04/2023
11.	Date of issue of provisional list of prospective resolution applicants	26/04/2023
12.	Last date for submission of objections to provisional list	01/05/2023
13.	Process email id to submit EOI	cirp.easunproducts@gmail.com

- 1) All the EOI's received will be reviewed by RP as well as the COC and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/COC shall have discretion to change the criteria for the EOI at any point of time.
- 2) RP/COC reserves the right to cancel or modify the process/application/timeline without assigning any reasons and without any liability whatsoever.
- 3) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

SD/-

Ravindra Chaturvedi

Resolution Professional

Reg. No.: IBB/PA-001/IP-P00792/2017-2018/11359

AFA Valid Till - 23.11.2023

Date: 27.03.2023

Place: Mumbai

Reg. Add: 31E, BKC Centre, Laxmi Industrial Estate, New Link
Road, Andheri (W), Mumbai City, Maharashtra, 400053
For Easun Products of India Private Limited